

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 292 / (MAH)/20 17

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Jaylax Finholdings (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & B Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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44	Feroz A Sethna Ravish Sharma Shreema Doshi Ashish Malhotra Kameela Diker Sagar Saini	i/b DMD Advocates	
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Order

CSA 292/230-232/NCLT/MB//MAH/2017

Company Application is allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)